

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No107
CP(IB)/198(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua
Solutions
V/s
West Coast Frozen Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 10.12.2021

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur K Dalal, Adv.
For the Respondent : Mr. Wadia Ghandy, Adv.

ORDER

Learned Counsel for the Corporate Debtor accepts notice, undertakes to file reply within two weeks. Rejoinder, if any, one week thereafter.

List the matter on 28.01.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**

Namit